

113/

CENTRAL ADMINISTRATIVE TRIBUNAL KM PRINCIPAL BENCH NEW

:: DELHI ::

OA. 1281/87

Smt. S.B. Sarin and others Applicant

Versus

Union of India and others Respondents

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K.S.R. Adiga, Member (A)

(By Hon'ble Mr. Justice U.C. Srivastava, V.C.)

As no one appears from the side of the applicant,
and no mention also has been made, the application is
accordingly dismissed for default.

Adiga
Member (A)

le
Vice-Chairman

Dated: 15.3.1993

(RKA)